

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (insolvency) No. 140 of 2021

IN THE MATTER OF:

Prakash Chandra Kapoor & Anr.

...Appellants

Versus

Vijay Kumar Iyer, Liquidator & Anr.

...Respondents

Present: -

For Appellant: Mr. Vikas Dhawan, Sr. Advocate with Ms. Meenakshi Rawat, Mr. Rajesh Chhetri and Mr. Satyabrata Panda, Advocates.

For Respondent: Mr. Aakarshan Sahay, Mr. Sumesh Dhawan, Ms. Geetika Bajpai, Advocates for R-1.

Mr. Karan Khanna, Mr. Chetan Kapadia, Mr. Dhananjay Kumar, Mr. Anshu Mathkar and Mr. Aarant Sarangi, Advocates for R-2.

Ms. Vatshla Kak, Ms. Ankita Bajpai and Mr. Nakul Sachdeva, Advocates.

WITH

Company Appeal (AT) (insolvency) No. 165 of 2021

IN THE MATTER OF:

PGI GMBH Playglobal International

...Appellant

Versus

**Vijay Kumar V. Iyer,
Liquidator of Bharati Defence and
Infrastructure Ltd. & Anr.**

...Respondents

Present: -

For Appellant:

For Respondent: Mr. Aakarshan Sahay, Mr. Sumesh Dhawan, Ms. Geetika Bajpai and Mr. Nakul Sachdeva, Advocates for R-1.

Mr. Sandeep Joshi, Advocate for RP.

Ms. Vatshla Kak and Ms. Ankita Bajpai and Advocates.

WITH

Company Appeal (AT) (insolvency) No. 243 of 2021

IN THE MATTER OF:

Bharatiya Kamgar Sena Workmen Union of BDIL

...Appellant

Versus

Vijay Kumar Iyer, (Liquidator) & Anr.

...Respondents

Present: -

For Appellant: Mr. Sukumar Patijoshi, Sr. Advocate with Ms. Meenakshi Rawat, Mr. Rajesh Chhetri and Mr. Udit Grover, Advocates.

For Respondent: Mr. Aakarshan Sahay, Mr. Sumesh Dhawan, Ms. Geetika Bajpai, Advocates for R-1.
Mr. Karan Khanna, Mr. Chetan Kapadia, Mr. Dhananjay Kumar, Mr. Anshu Mathkar and Mr. Aarant Sarangi, Advocates for R-2.
Ms. Vatshla Kak, Ms. Ankita Bajpai and Mr. Nakul Sachdeva, Advocates.

ORDER
(Virtual Mode)

09.04.2021 In terms of the order dated 25.03.2021 Written Submissions have been filed on behalf of the Appellants and Respondents.

Today when the case was called out Learned Counsels for the Appellants and Respondents are present.

Pleadings are complete.

List these appeals 'For Hearing' on **7th May, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

R. N./ nn./